

In the Central Administrative Tribunal
Calcutta Bench

OA/550/1996

15-5-2002

Present : Hon'ble Mr.S.Biswas, Member(A)
Hon'ble Mr.M.L.Chouhan, Member(J)

Baneshwar Das & Ors

-Vs-

S.E.Rly

For the applicant : Mr.A.Chakraborty, Counsel

For the respondent : Mr. S. Choudhury, Counsel

ORDER

Mr. Chakraborty, the learned counsel for the applicant says that in view of the latest decisions of the Hon'ble Supreme Court he has advised his clients to approach the proper forum for the redressal of their grievances. He says that his clients now want to withdraw this application and want to approach the proper forum.

2. Consequently the application is dismissed as withdrawn. The applicants shall be at liberty to approach the proper forum for redressal of their grievances. No order as to costs.


(M.L.Chouhan)
Member(J)


(S.Biswas)
Member(A)